

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:247

ANSWERED ON:24.11.2005

CRASH OF AIRCRAFT

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Barman Shri Ranen; Malhotra Prof. Vijay Kumar; Pandey Dr. Laxminarayan; Vallabhaneni Shri Balashowry; Verma Shri Ravi Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) the number of fighter aircraft and helicopters crashed during the last six months;
- (b) the reasons for such crashes;
- (c) the loss of life and property suffered as a result thereof;
- (d) whether each crash has been investigated;
- (e) if so, the outcome thereof and the action taken thereon;
- (f) whether the Government is contemplating to discontinue the use of MiG planes; and
- (g) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): A total number of 7 fighter aircraft and helicopters of the Defence Forces have crashed during the last six months. The details of the crash alongwith the reasons and the loss of life & property is annexed.

(f) No, Sir.

(g) Does not arise.

ANNEXURE REFERRED TO IN THE REPLY GIVEN IN PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 247 FOR 24.11.2005

AIR FORCE

SlNo. Date of crash Aircraft Loss of Life Loss of Property Cause of crash

1. 22.05.2005 MI-8 One Assam Will be ascertained CoI in
(helicopter) Rifles perso- once the Court of progress
nnel was killed. Inquiry (CoI) is
finalized

2. 07.10.2005 Jaguar Nil -do- -do-

3. 19.10.2005 Cheetah Nil -do- -do-
(helicopter)

4. 26.10.2005 MiG-21 One Pilot -do- -do-
killed

NAVY

SlNo. Date of crash Aircraft Loss of Life Loss of Property Cause of
crash

1. 17.05.2005 Sea Harrier Nil No loss to property Air Crew
on ground Error (Judgment)

2. 19.08.2005 Kamov Loss of two No loss to property Air Crew
aircrew and two on ground Error
ground crew (Judgment)

3. 07.09.2005 Chetak Nil No loss to property Maintenance
(helicopter) on ground Error
(Neglect)